ALLAHABAD BENCH, ALLAHABAD.



Allahabad, this the 24th day of July, 2000.

CORAM : Hon'ble Mr. S. Dayal, Member (A)

Hon'ble Mr. Rafiq Uddin, Member (J)

CIVIL CONTEMPT APPLICATION NO. 69 of 1998

In

ORIGINAL APPLICATION NO. 12 of 1997

Mahavir Prasad S/o Pachkauri Sao R/o European Colony, Mughalsarai, Varanasi.

... Applicant.

C/A Shri S.K. Dey, Adv. Shri S.K. Mishra, Adv.

Versus

- 1. Sri M.K. Agrawal DRM, E. Rly. Mughalsarai, Dt. Varanasi.
- 2. Sri Sanjay Jamuhar Senior D.O.M. E.Rly. Mughalsarai, Dt. Varanasi.

...Respondents.

C/R Shri Lalji Sinha

ORDER

(By Hon'ble Mr. S. Dayal, Member (A)

This application has been filed for Enitiating contempt proceedings against the opposite parties for willful disobedience of order dated 27.05.1998 in 0.A.12 of 1997.

The learned counsel for the applicant states that since the order stands complied with no case for contempt survives. The notices issued are discharged.

Perjudan Member (J)

Member (A)

/S.P./